

SHRI D. P. KARMARKAR: I should like to have notice. But if it is so, they have done nothing out of the way.

SHRI M. VALIULLA: It may not be out of the way; it may be legally right. But is it not a fact that onions are banned from entering into Ceylon?

SHRI D. P. KARMARKAR: I should like to have notice.

COLLECTIONS MADE FROM I.N.A. PERSONNEL

*77. SHRI M. VALIULLA: Will the PRIME MINISTER be pleased to state:

(a) the amount recovered so far from the Indian National Army personnel who were repatriated to India after the World War II from Germany;

(b) what are the names of the countries other than Germany from where the Indian National Army personnel were repatriated to India; and

(c) whether any amount was recovered from such persons also and if so, how much?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Rs. 4,778-8.

(b) China, The Philippines and Japan.

(c) Rs. 2,665.

SHRI M. VALIULLA: What is the total number of persons repatriated?

SHRIMATI LAKSHMI MENON: 21 persons.

SHRI M. VALIULLA: Are there any of these people in Government service now?

SHRIMATI LAKSHMI MENON: One of them is in service.

SHRI M. VALIULLA: Who is he?

SHRIMATI LAKSHMI MENON: Mr. Sahai.

SHRI BHUPESH GUPTA: May I know why others are not included in Government service?

SHRIMATI LAKSHMI MENON: They are not eligible.

SHRI BHUPESH GUPTA: May I know the reasons why they are not considered to be eligible?

SHRI JAWAHARLAL NEHRU: There is no question of anybody being considered ineligible. It is a question of competence, suitability and other matters. Nobody is ruled out.

SHRI BHUPESH GUPTA: In effect they have been ruled out. I do not know how the competence of these people was judged. Did any proper authority go into their competence and if so which was that authority?

SHRI JAWAHARLAL NEHRU: I do not know if the hon. Member is referring to the question of their being taken back into the Army or in other services.

SHRI BHUPESH GUPTA: Not only Army but also other services.

SHRI JAWAHARLAL NEHRU: For instance, one of them is acting as Ambassador. More than one are in diplomatic service because they were considered suitable for that.

SHRI B. K. P. SINHA: Are there not I.N.A. people in the Union Government itself?

SHRI JAWAHARLAL NEHRU: Yes.

PLANT TO PRODUCE PETROL OUT OF COAL

*78. SHRI M. VALIULLA: Will the Minister for PRODUCTION be pleased to state:

(a) whether the Government of Orissa at any time corresponded with the Government of India about the setting up of a plant to produce petrol from coal; and

(b) if the answer to part (a) above is in the affirmative, whether the idea

of setting up the plant has since been given up, and if so, for what reasons?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) In 1948 the Chairman, Kalinga Synthetic Oil Corporation Ltd., Calcutta, submitted a scheme for the manufacture of synthetic petrol. It had the support of Orissa Government.

(b) The Corporation could not obtain a foreign loan for the scheme and the project had to be postponed by them. Government of India are, however, now considering the possibility of setting up a synthetic oil plant in the country and have decided to call one or more project reports from foreign firms of international repute.

SHRI M. VALIULLA: Have they received any reply so far?

SHRI K. C. REDDY: From whom?

SHRI M. VALIULLA: From the foreign firms.

SHRI K. C. REDDY: We have just selected the firms and we intend to get project reports from them. We will correspond with them in due course.

*79. [The questioner (Moulana M. Faruqi) was absent. For answer, vide col. 717 infra.]

*80. [For answer, vide col. 713 infra.]

*81. [For answer, vide col. 714 infra.]

*82. [The questioner (Shri S. N. Dwivedy) was absent. For answer, vide col. 718 infra.]

*83. [The questioner (Shri S. N. Dwivedy) was absent. For answer, vide col. 718 infra.]

MALAYAN INDIAN CONGRESS DEPUTATION

*84. SHRI M. GOVINDA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether a deputation of the Malayan Indian Congress met him during his recent visit to Djakarta; and

(b) if so, what were the points raised by the deputation?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b). The Prime Minister met some members of the Malayan Indian Congress at Penang recently. The general situation in Malaya was discussed and the President of the Malayan Indian Congress explained the policy that they were adopting. No specific problems were discussed.

SHRI M. GOVINDA REDDY: May I know whether the disabilities of the Indian citizens with regard to citizenship and property rights were raised in the discussion?

SHRIMATI LAKSHMI MENON: I have already said that no specific problems relating to Indians in Malaya were discussed.

SHRI JAWAHARLAL NEHRU: As a matter of fact these problems were not discussed.

SHRI BHUPESH GUPTA: May I know in that case what was exactly discussed? The Malayan Indian Congress came ostensibly with a view to making some representation. They must have discussed something. May I know what exactly was discussed?

MR. CHAIRMAN: Perhaps the clouds raised by the Communists and the state of the weather were discussed.

PROGRAMME OF SMALL SCALE INDUSTRIES BOARD

*85. SHRI M. GOVINDA REDDY: Will the Minister for COMMERCE